

(b) if so, what action has been taken thereon?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) Besides this Ministry, certain other Ministries of the Government of India and the Government of Andhra Pradesh are concerned with the resolutions. Copies of the resolutions were supplied to them. A statement indicating the main demands and the action taken thereon is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 14]. Two demands are still under examination in the Ministry of Commerce and Industry.

Loading Facilities for Collieries

1056. Shri Yallamanda Reddy: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Railway loading facilities are not used on Sundays and holidays by the Collieries and the Trade;

(b) if so, what are the reasons for the same; and

(c) whether there is any proposal in this regard to use Railway loading facilities on Sundays and other holidays?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (c). Loading on Sundays and holidays has been comparatively less than the loading on week days. Steps have been taken to impress upon the Collieries and the Trade the need for loading on Sundays and holidays to the same extent as on week days. Measures to improve loading on Sundays and holidays are under active consideration.

Electric Fans in Quarters of Class IV Employees

1057. Shri P. C. Borooah: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 4318 on the 2nd May, 1961 and state:

(a) whether electric fans are proposed to be provided in quarters for Class IV Government Employees in Delhi and New Delhi now;

(b) if so, the cost of the scheme;

(c) when the work will be completed; and

(d) if the answer to part (a) be in the negative, whether there is any proposal to provide Khas tattis in these quarters for this summer season?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) No final decision in the matter has been taken as yet.

(b) and (c). Do not arise.

(d) There is no proposal to provide khas tattis.

Central Government Offices in Nagpur

1058. Shri Balkrishna Wasnik: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the offices of Central Government such as Central Emergency Training Institute, Income Tax Officers' Training Institute and Central Statistical Organisation, which were shifted to Nagpur after the States Reorganisation are to be shifted to other places; and

(b) if so, reasons therefor?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) and (b). The Central Emergency Relief Training Institute and the Income Tax Officer's Training College are proposed to be shifted out of Nagpur because the accommodation available for them is short of their requirements. A part of the accommodation is required by the State Government every year in connection with the Session of the State Legislature held at Nagpur. The State Government have also been requesting for return of the accommodation. Besides, the accommodation occupied by the Central Emergency Relief Training Institute is not suitable for their needs.